warrant, a Collector may be transferred earlier or kept at a particlar post for a longer period.

Written Answers

DIAMONDS AND JEWELLERY SEIZED BY **INCOME-TAX AUTHORITIES**

- 574. SHRIMATI PRATIBHA SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether during the recent raids launched by the Income-tax authorities on houses of some film stars and others in Bombay to unearth black money large amount of diamonds and jewellery had been recovered; if so, the details and value thereof; and
- (b) the names of the persons from whose premises these diamonds and jewellery wee seized and the action taken against them?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI K. R. GANESH): (a) Yes, Sir. Gold, pearl and diamonds jewellery was discovered during the searches in question. The valuation thereof is being made. Full details of the jewellery recovered and the valuation thereof are not yet available. After the valuation is completed, the information would be laid on the Table of the House.

- (b) The names of the persons from whose premises jewellery was recovered are as follows:
 - (1) Shri Rajesh Khanna
 - (2) Shri Rajendra Kumar
 - (3) Shri Mehmood M. Ali.
 - Miss Mumtaz
 - Smt. Rakhee
 - Miss Asha Parekh
 - Shri B. R. Chopra
 - Shri Ramanand Sagar.
 - Shri Shakti Samanta
 - (10) Shri A. K, Nadiadwala

- (11) Shri Devendra Gocl.
- (12) Shri Pannala) Maheshwari.

to Questions

- (13) Shri J. Om Prakash.
- (14) Shri N. C. Sippy.
- (15) Shri G. P. Sippy.
- (16) Shri Pramod Chakravarthy.
- (17) Shri Vijay Sippy.
- (18) Shri Ramesh Sippy.
- (19) Shri C. V. K. Shastry.

Investigations are in progress

STRIKE BY BANK EMPLOYEES

- 575. SHRIMATI SAVITA BAHEN: Will the Minister of FINANCE be pleased to state:
- (a) whether Government are aware that the bank employees throughout the country have started agitation and almost on every day they are organising strikes and resorting to go slow work;
- (b) the effect of the agitation on the deposits of the nationalised banks during last four months; and
- (c) the steps taken by Government to ensure smooth working of the banks in the interest of the country's economy?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) A few instances of agitations/token strikes by Bank employees have come to the notice of the Government. However, in the nationalised banks during the recent months, there has been no major disruption of work.

(b) It would be difficult to assess quantitatively the effect of agitation on deposit mobilisation in the nationalised banks. The factual position is that during the first four months of 1972, the total accretions to' the deposits of 14 nationalised banks have been Rs. 101.2 crores, as against Rs. 82. 8 and R'. 66.8 crores during the corresponding periods in 1971 and 19,0 respectively.

(c) The Central conciliation machinery alwa\s steps in whenever there is an industrial dispute in the banks.

121

ALL-INDIA INSURANCE EMPLOYEES [.ASSOCIATION

576. SHRIMATI SAVITA BEHAN: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that the All-India Insuarnce Employees' Association threatened to launch an agitation if its demands are not met;
- (b) whether the Association has submitted any memorandum to Government enumerating their demands, and
- (c) if so, the nature of their demands and the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) Yes, Sir.

- (b) No, Sir. H owever, the ASSCH has submitted its demands to the Life Insurance Corporation.
 - (c) The demands raised are:
 - (i) Recognition of the Association and its affiliated units;
 - (ii) Higher bonus:
 - (iii) Higher House Rent Allowance;
 - (iv) Comprehensive non-contributory Medical Scheme,
 - (v) Free Insurance!
 - (vi) Leave Travel Concession;
 - (vii) Reduction in interest on loans for housing;
 - (viii) 23-; holidays for all building maintenance staff.

The Corporation discussed these demands with representatives of the employees on the 4th and 5th May, 1972. Further discussions are likely to be held next month.

FORIENTAL PAPER MILL

on the Table

- 185. SHRI KALYAN ROY: Will the Minister of COMPANY AFFAIRS be pleased to state:
- (a) whether Government are aware that Registered Hevi Offices of Oriental Paper Mill and Hinialco of the Birlai IUVJ been shifted outside Calcutta; and
- (b) if so, whether Gove-nment have given pe-mission for the shifting o. t heir Head Offices; and if so the reasons therefor?

THE MINISTER OF COMPANY AFF-AIRS (SHRI K. V. RAGHUNATHA REDDY) : (a) and (b) Information is being collected and will be laid on the Table of the House.

12 Noon

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND ACCOUNTS (1970-71) OF INDIA TOURISM DEVELOPMENT CORPORATION LIMITED ANDRELATED PAPERS

THE MINISTER OF STATE IN THE MINISTRY TOURISM AND CIVIL AVIA-DR. (SHRIMATI) SAROJINI MAHISHI): Sir. 1 beg to lay on the Table, under sub-section (1) of section 619 A of the Compa/iiesAct, 1^56, a copy (in English and Hind;) each of the following papers:

- (i) Sixth Annual Report and Accounts of the In iia Tourism Development Corporation Limited, for the year 1970-71 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Goveanment on the working of the Corporation.

[Placed in Library. See No. Lt-3053//2 for (i) and I

THE DELHI SALES TAX (IV AMENDMENT) **RULES 1972**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI

t Transferred f.-om the 11th May, 1972